

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 99 of 2014 & 104 of 2014**

**Dated : 25<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Appeal No. 99 of 2014**

**Haryana Power Purchase Centre ... Appellant(s)  
Versus**

**Central Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Appeal No. 104 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)  
Versus**

**Central Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : (In Appeal No. 99/14)  
Mr. Parinay D. Shah, Mr. Anand  
Srivastava & Ms. Supriya Juneja for  
R-11.  
Mr. Rahul Dhawan & Mr. Dipender  
Chauhan for respondent nos. 12 &  
13.  
Mr. Anand K. Ganesan for R-14.

Contd...P2/-

(In Appeal No. 104/14)

Ms. Saurabh Mishra for R-1,  
Mr. Parinay D. Shah, Anand  
Srivastava &  
Supriya Juneja for R-8.  
Mr. Rahul Dhawan &  
Mr. Dipender Chauhan for R-9, R-10  
Mr. Anand K. Ganesan for R-11.

**ORDER**

At the request of the learned counsel for the respondents, post the matter for hearing on **18<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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